

पृष्ठ ५० (२ भाग)  
 १५/१२/२४

# Declaration of Assets and Liabilities

Year 2023 - 24

I, Chanda Kumari, son/daughter/wife of Chandra Ravi Singh  
 aged 36 years, belonging to BIHAR VIDHAN SABHA  
 service and presently working as OFFICE ATTENDENT (GARDNER)  
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of  
 myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Chandra Ravi Singh	Palak Kumari	Pratik Kumari	Dependant-3 Etc. Name
			Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	
(i)	Cash	5,000				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5, LAKH (SBI)		Post OFFICE (Sukanya)		
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	scoddy				
(vi)	Jewellery (give details of weight and value)	Gold 200 - GR SILVER 150 - GR				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Chanda Kumari

15

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### B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	"	"	"	"
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	"	"	"	"
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	"	"	"	"
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities /overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

chanda kumari



	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No - ETAPD4317J	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S. -Bihar Administrative Service;  
B.S.S. - Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date: 5.2.2024

Signature Chanda Kumari

Name of Employee: Chanda Kumari

Designation: GARDNER

Department: CARE TAKER SECTION

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Chanda Kumari